

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11610 of 2016-DB

[Arising out of Order-in-Original/Appeal No VAD-EXCUS-001--COM-005-16-17 dated 31.05.2016 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-I]

Shri Hasmukh I Patel

M/s. Polymer Technologies International
Block No.,310/c, Village.sim of Dabhasa,
Taluka; Padra, VADODARA, GUJARAT

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Vadodara-i

1st Floor...Central Excise Building,
Race Course Circle, Vadodara, Gujarat-390007

.... Respondent

APPEARANCE :

Shri JC Patel, Advocate for the Appellant

Shri AR Kanani, Superintendent, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 25.10.2023

DATE OF DECISION: 23.02.2024

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
11609 of 2016.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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